



THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-16/2002/1007/A

From :- Shri Kaushik Kumar Sharma,
Joint Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Shri Dibyajyoti Mahanta,
Member, MACT No. III,
Kamrup (M), Guwahati

Dated Guwahati the 20th February, 2020.

Sub: **Cancellation of Casual leave.**

Ref:- Letter dated 17.02.2020.

Sir,

With reference to the above, I am directed to inform you that, your prayer for cancellation of casual leave on 18.02.2020, has been granted.

Yours faithfully,

Sd/-

JT. REGISTRAR (VIGILANCE)

Memo NO.HC.VII-16/2002/1008/1 dated 20.2.2020
Copy to.

1 ✓ The Systems Analyst, Gauhati High Court.


JT. REGISTRAR (VIGILANCE)

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